

DIVISION BENCH

ITEM NO.109

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.31/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SGRDJN INFRA PRIVATE LIMITED V/S ROC
UNDER SECTION	252(3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Kawalpreet Arora, Adv. with
Sh. Anupam Srivastava, PCS

: For the Petitioner

Sh. Pradeep Singh Sisodia, CGSC

: For the ROC

Sh. Krishna Agarwal, Sr. S.C.

: For the I.T. Deptt.

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Counsel representing the Petitioner seeks and is granted one week time to file the rejoinder to the reply filed on behalf of the Income Tax Department, by serving an advance copy to the opposite side.
- 2.** The report on behalf of the ROC has already been filed with advance copy already supplied to the other side, to which the rejoinder has also been filed. However, Ld. Counsel representing the ROC states that he is not in the receipt of the copy of the rejoinder. Ld. Counsel representing the Petitioner is directed to supply the copy of the rejoinder to the Ld. Counsel representing the ROC at the email ID of the Ld. Counsel representing the ROC to be shared in the chat box today itself.
- 3.** Let the matter be adjourned for further hearing on 13th June, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

9th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*